

for parcel handling work at Allahabad during the last one year; and

(c) what are the details of the other miscellaneous services required under the contract to be performed by the Society in addition to parcel handling work at Allahabad?

THE MINISTER OF RAILWAYS  
(PROF. MADHU DANAVATE):

(a) No.

(b) On an average 118 men per day have been supplied by the Society for parcel handling work during May 1976 to April 1977.

(c) A Statement is attached.

#### Statement

*Details of miscellaneous services performed by Railway Station Porters Cooperative Society, Allahabad*

The Railway Station Porters' Cooperative Society, Allahabad has to perform the following work, if and when necessary:

(i) Carrying hospital goods from and to the Railway dispensary or to the station.

(ii) Carrying sick, injured or dead persons from Railway station to the Railway or Civil hospital as and when required by the Station Master or his assistants.

(iii) Placing and removing from weighing machine outward parcels and luggage etc. and their conveyance to outward sheds.

(iv) Conveyance of inward packages to weighing machine their placing and removing from weighing machine after weighment or reweighment.

(v) Sorting, checking, unloading and reloading of packages in vans received with deficient seals/locks.

(vi) Sorting and stacking of packages in parcel-sheds and on

platforms and their conveyance from one point to another in parcel sheds and to the delivery counter.

(vii) Transhipment of contents of sick brake vans or parcel vans into other brake vans or parcel vans.

(viii) Sweeping and cleaning the parcel vans/wagons before loading and after unloading.

(ix) Placing and assisting to place parcel vans/wagons in position for loading and unloading.

(x) Handling of packages in godowns for taking inventory.

(xi) Opening and closing of doors and wagons/vans rivetting, sealing and locking of wagons/vans when required.

(xii) Adjustment of packages in wagons/vans.

(xiii) Handling of cash safes.

(xiv) Conveyance of free service dak from trains to free service office and vice versa.

(xv) Any other miscellaneous handling services as may be required in connection with parcels, booked luggage etc., not covered under the items No. (i) to (xiv) above.

#### Opening of an entrance at Patna Railway Station

111. SHRI RAMANAND YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under Government's consideration for opening an entrance on the south side of the Patna Junction Railway Station as at present there is only one entrance on the north side of the station; and

(b) if so, whether Government propose to construct an over-bridge for the purpose and also to open a booking office on the south side of the railway station?

**THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):**

(a) and (c) Yes. There is also a proposal to extend the existing Howrah-end foot over-bridge for this purpose, and to open a booking office on the south side of the railway station.

**Oil exploration by the Oil and Natural Gas Commission abroad**

112. **SHRI JANARDHANA REDDY:** Will the Minister of PETROLEUM CHEMICALS AND FERTILIZERS be pleased to state:

(a) the terms and conditions on which the Oil and Natural Gas Commission with foreign countries for oil exploration is at present collaborating in those countries;

(b) the number of Indian technical and other personnel deputed in those countries for the work; and

(c) the progress so far made in oil exploration in those countries?

**THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):**

(a) to (c) ONGC is operating in only three countries outside India—Iran, Iraq and Tanzania.

In Iran, ONGC entered into an Agreement in 1965 under which it acquired a 1/6th interest in an area in Iranian offshore waters along with AGIP of Italy, Phillips Petroleum Company of USA and National Iranian Oil Company. There, oil is being produced from two fields. Under the Joint Structure Agreement governing this contract, NIOC has 50 per cent interest in the venture and the Second Party consisting of Phillips Petroleum, AGIP and ONGC has the remaining 50 per cent, each having 16 2/3 per cent interest. Besides, the Second party paid a cash bonus and agreed to meet the full cost of exploration with a minimum exploration commitment of \$48 million. The Second Party has to bear 50 per

cent of development expenditure and finance NIOC's share of development expenditures if so required. The Second Party has also to arrange marketing of its share of oil as also that of NIOC in the event NIOC does not lift its share of oil. Under the Agreement, ONGC has upto June, 1977, lifted about 5 million tonnes of oil. ONGC has posted one representative in Iran to look after its interests in this venture.

In Iraq, ONGC has a contract to conduct seismic surveys and the work under this contract commenced from June 1, 1976. ONGC is to carry out seismic surveys over 2000 Kms. and till the end of June, 1977, survey of about 1820 Kms. has been completed. It is expected that the survey work would be completed by the end of August, 1977. ONGC has posted about 34 persons in Iraq for this contract.

ONGC has recently entered into a drilling contract with Iraq National Oil Corporation for drilling five development wells in two fields. ONGC intends deploying the same rig that was utilised for drilling in its exploration area in Iraq, to do development drilling under this new drilling contract.

In Tanzania, ONGC has entered into a contract with the Tanzania Petroleum Development Corporation for exploratory drilling on the Songo Songo island. The first well drilled by ONGC resulted in a gas blow out. ONGC has, therefore, taken up a second well which is nearing completion. ONGC has deputed about 80 persons for this work in Tanzania.

**Discussion on new drug policy**

113. **SHRI YOGENDRA SHARMA:**  
**SHRI LAKSHMANA**  
**MAHAPATRO:**

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the representatives of the pharmaceutical